

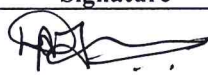
NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.52/9/HDB/2017
NAME OF THE COMPANY	Sirpur paper Mills Limited
NAME OF THE PETITIONER(S)	Rama Road Lines & Others
NAME OF THE RESPONDENT(S)	Sirpur paper Mills Limited
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Ries			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Siri Preeti Duggale	Advocate	7331108205	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G.sudher Kumar	Advocate	7893264947	

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Heard Ms.D. Siri Preeti, learned counsel for the Petitioner and Mr.G.Sudher Kumar, learned counsel for the Respondent and Mr.Ram Ratan Kanoongo, RP.

Resolution Professional present today and he directed to file his progress report from time to time. Post the Case on 25.01.2018.


MEMBER (TECHNICAL)


MEMBER (JUDICIAL)